

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3433

ANSWERED ON:07.09.2007

NIRMAL GRAM PURASKAR

Dhotre Shri Sanjay Shamrao;Gawali Smt. Bhavana Pundlikrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many Sarpanchs and Gramsevaks of grampanchayats in Maharashtra have been awarded with Nirmal Gram Puruskar recently;
- (b) if so, whether the amount of prize has not been distributed to them so far; and
- (c) if so, the time by which the Government proposes to distribute the amount of prize to the Sarpanchs and Gramsevaks?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (c) Nirmal Gram Puraskar is awarded to a Gram Panchayat (GP) and not to the Sarpanch or Gram Sevak and consists of a citation, a memento and cash award based on the population of the GP. The Puraskar was initiated in 2003 and first awarded in 2005. 13 GPs of Maharashtra received the Puraskar in 2005 and 381 GPs in 2006. Recently in 2007, 1974 GPs of Maharashtra have received the award and Rs. 1278.40 lakh has been released for distribution to these GPs.